

HIGH COURT OF BOMBAY

NOTICE

IT IS HEREBY NOTIFIED for the information of the **Advocates, Offices of Government Pleader and litigants** at the High Court of Bombay and its Benches at Nagpur, Aurangabad and the High Court of Bombay at Goa that:

As per the directions, **e-Filing 3.0 Module** of the e-Committee of the Hon'ble Supreme Court, is adopted for the High Court of Bombay and its Benches at Nagpur, Aurangabad and the High Court of Bombay at Goa . **The migration activity from Module 2.0 to Module 3.0 will be carried out from 3rd August 2024 to 9th August 2024.**

The **physical filing of Judicial Proceedings / Documents in respect of Case Types** for which e-Filing is **mandatory**, will be accepted by the **Registry from 3rd August 2024 to 9th August, 2024.** The **soft copies** of the judicial proceedings / documents shall be provided to the Registry along with physical file(s).

The e-Filing of Judicial Proceedings/Documents/Payments in the High Court of Bombay and its benches at Nagpur, Aurangabad and the High Court of Bombay at Goa **in the existing Module 2.0 (NEAR) is permanently closed with effect from 2nd August, 2024 after office hours.**

The **operational date of 3.0 Module** for e-Filing of judicial proceedings / documents / payments **will be notified separately** after completion of the Migration Activity. In the meantime, all the stakeholders are requested to go through training/help videos on following links : -

- (1) https://youtube.com/playlist?list=PL8E_yW0GJOLKJVglKxy_kvZzuPK29n_Kc&si=u-VaHon7v-KK4Z7N
- (2) <https://filing.ecourts.gov.in/pdedev/>

Dated this 1st day of August 2024.

Sd/-
(S. B. Bansali)
Prothonotary & Sr. Master
High Court, O. S., Bombay

Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)
High Court, A. S., Bombay